

में आपके माध्यम से कहना चाहता हूँ कि विस्फोटक स्थिति न बने। अभी कल ही मीटिंग हुई थी, पड़ाव डाल रखा है, अगले 24 घंटे के लिए उन्होंने अल्टीमेटम दिया है और उसके कारण क्या परिणाम होंगे, इसके बारे में केन्द्र सरकार जानकारी करके इसको ठीक करे।

श्री कलराज मिश्र (उत्तर प्रदेश) : *

श्री रामदास अग्रवाल (राजस्थान) : *

डा. प्रभा ठाकुर : *

श्री कलराज मिश्र : *

MR. DEPUTY CHAIRMAN : Nothing will go on record...(Interruptions). आप बैठ जाइए। ...**(व्यवधान)**... मिश्र जी, आप बैठ जाइए। आप अब मत दीजिए ...**(व्यवधान)**...

डा. प्रभा ठाकुर : *

श्री रामदास अग्रवाल : *

श्री उपसभापति : आप बैठिए। ...**(व्यवधान)**... आप बैठिए। There is no provision for this. Please, sit down. आप बैठिए रामदास अग्रवाल जी। Now, Shri Bharatkumar Raut.

Unrest among the staff of Air India and Indian Airlines

SHRI BHARATKUMAR RAUT (Maharashtra): Mr. Deputy Chairman, Sir, I wish to bring to the notice of the House some grievances which are being faced by the employees of Air India and Indian Airlines. I am associated with this as Bharatiya Kamgar Sena Union. Sir, on the last 22nd, yet another circular came from the Executive Director (Finance) of Air India stating that the OMD had directed that the PLI norms for the company were to be reviewed and parameters needed to be revised, hence deferring the PLI of Air India employees for the month of July, 2009 up to 20th August. Sir, just last week, the Civil Aviation Minister mentioned on the floor of this House that there would not be any retrenchment, no lay-off, and he also promised that the salary, that had already been deferred, would be paid. Within three days, another circular comes stating that PLI will be deferred further. What is PLI? It is Productivity Linked Incentive given to the employees. Technically, hon. Civil Aviation Minister was right. Wages and salaries have been paid. But, the PLI has been deferred. Now, what is the importance of the PLI? Let me tell you that the PLI of ground staff is almost 50 per cent of their gross emoluments, and 65 per cent of the gross emoluments in case of flying staff. If a person, who is a ground staff, earns Rs. 1000, then, Rs.500 come from PLI. it means, you have deferred 50 per cent of their salary; and 65 per cent in case of cabin crew. Have we become so pauper that we cannot even pay the salaries of the employees? If PLI constitutes this much portion, of the total emoluments, that actually means their referred salaries and wages. So, employees have every right to earn their PLI on the stipulated time and date. For India Airlines, the flying allowance is actually meal allowance. If a member of flying staff goes to London, or other stations, how will he eat and from where? Sir, this is an important thing. ...**(Time bell rings)**... Sir, I want you to use your good offices and pressurise the Ministry to see that the salaries are paid on time and not deferred.

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir, I associate myself with the views of hon. Member on this important issue.

* Not recorded.